

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4657
ANSWERED ON:08.12.2010
PROTECTION OF RTI ACTIVISTS
Acharia Shri Basudeb;Biju Shri P. K.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the total number of cases filed under the Prevention of Corruption Act during the last two years and the current year;
- (b) the number of anti-social elements and corrupt Government officials brought to book on the strength of the information obtained under the RTI Act;
- (c) the steps the Government has taken to protect the RTI activists whose lives are threatened by those anti-social elements; and
- (d) the total number of RTI activists murdered for exposing the corruption?

Answer

Minister of State in the Ministry of Planning and Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Personnel, Public Grievances and Pensions. (SHRI V. NARAYANASAMY)

(a) : CBI has registered following number of cases under the Prevention of Corruption Act during the last two years and the current year :

Year No. of cases registered under PC Act.

2008 744
2009 795
2010 566 (upto 31.10.2010)

(b) : No centralized data is maintained in this respect.

(c) : The Indian Penal Code and the Code of Criminal Procedure have adequate provisions enabling the law enforcement machinery in the States to take strict preventive and punitive action in such matters. The Government of India has urged the Chief Ministers of the States and Administrators of Union Territories to promptly inquire into such instances, if any, and take action against the offenders.

(d) : Reports have appeared in the media about the victimization of people who use Right to Information provisions. Media has also reported on the alleged murder of some RTI ctivists, viz Amit Jethwa and Vishram Kazman Dodiya in Gurarat; Dattatratya Pirgonda Patil, Vitthal Gite and Satish Shetty in Maharashtra; Sola Ranga Rao in Andhra Pradesh; Shashidhar Mishra in Bihar; Venkatesh in Karnataka.